

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN STARRED QUESTION NO. 3392
TO BE ANSWERED ON 12.07.2019

FACILITIES TO ANGANWADI WORKERS

3392. SHRI VENKATESH NETHA BORLAKUNTA:
SHRIMATI VANGA GEETHA VISWANATH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Anganwadi staff is being provided adequate salaries/remuneration, smart phones, medical facilities and nutritional food across the country and if so, the details thereof, State/UT-wise including Andhra Pradesh and Telangana;
- (b) whether the Government is in the process of developing a software with the help of Aadhaar to prepare a common application to provide nutrition to beneficiaries like poor and pregnant women under Integrated Child Development Services (ICDS);
- (c) if so, the details thereof;
- (d) whether the Government is also planning to appoint nutrition counselors with proper registration process under the said programme; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

- (a) to (c): The Anganwadi Services {under Umbrella Integrated Child Development Services (ICDS) Scheme} envisages the Anganwadi Workers & Helpers as honorary workers from local community who come forward to render their services, on part time basis, in the area of child care and development. Being honorary workers, they are paid monthly honoraria as decided by Government from time to time.

The Government of India has recently enhanced the honorarium of Anganwadi Workers (AWWs) at main-Anganwadi Centres (AWCs) from Rs. 3,000/- to Rs. 4,500/- per month; AWWs at mini-AWCs from Rs. 2,250/- to Rs. 3,500/- per month; Anganwadi Helpers (AWHs) from Rs 1,500/- to Rs. 2,250/- per month; and introduced performance linked incentive of Rs. 250/- per month to AWHs, effective from 1st October, 2018. AWWs are paid Rs. 500/- per month under POSHAN Abhiyaan for using ICDS-CAS. Besides this, many States/UTs are also giving additional honorarium to Anganwadi Workers and Anganwadi Helper out of their own resources for any additional work assigned to them. Statement indicating additional honorarium paid by States/UTs to AWWs/AWHs in placed at **Annexure-I**.

Under the Social Security benefits, Anganwadi Workers (AWWs)/ Anganwadi Helpers (AWHs) in the age group of 18-50 years are covered under Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) providing life cover of ₹ 2.00 Lakh, those in the age group of 18-59 years are covered under Pradhan Mantri Suraksha Bima Yojana (PMSBY) for accidental cover of ₹ 2.00 Lakh / ₹ 1.00 Lakh and those in the age group of 51-59 years (closed group as on 01.06.2017) are covered with the modified Anganwadi Karyakarti Bima Yojana (AKBY) for life cover of ₹ 30,000/-. The AWWs/AWHs are also provided Female Critical Illness benefits of ₹ 20,000/- on diagnosis of identified illness and scholarships to their children studying in 9th to 12th Standard (including ITI courses). These social security benefits to AWWs/AWHs are being provided in association with the LIC.

AWWs and AWHs are also entitled for Supplementary Nutrition under the Anganwadi Services Scheme. The scale of nutrition is the same as that for Pregnant Women & Lactating Mothers.

POSHAN Abhiyaan empowers the frontline functionaries i.e. Anganwadi Workers and Lady Supervisors by providing them with smart phones. ICDS-Common Application Software have been developed under POSHAN Abhiyaan which enables data capture, ensures assigned service delivery and prompts for interventions wherever required. The software allows capture of data from the field on the mobile phone of the Anganwadi Worker. It enables collection of information on ICDS service delivery interventions and its impact on nutrition outcomes in beneficiaries.

This data/information is then available on web-based ICDS-CAS dashboard on a near real time basis, for monitoring, to the supervisory staff from Block, District, State to National level for action and decision making at their end. The dashboard displays data and provides reports on various programme areas to the administrative officers to interpret and use the deductions for improving service delivery. As on 30.06.2019, 3.54 lakh Anganwadi Workers are using the ICDS-CAS Application across 21 States/UTs as per details in **Annexure-II**.

(d): No, sir.

(e): Does not arise.

Statement referred to in part (a) of Lok Sabha Un-Starred Question No. 3392 to be answered on 12.07.2019 regarding "Facilities to Anganwadi Workers"

S. No.	States/UTs	Additional honorarium given by States/UTs (In Rs.)	
		Anganwadi Workers (AWW)	Anganwadi Helper (AWH)
1.	Andaman & Nicobar	3000	2500
2.	Andhra Pradesh	1200	700
3.	Arunachal Pradesh	Nil	Nil
4.	Assam	2000	1000
5.	Bihar	750	375
6.	Chandigarh	2000	1000
7.	Chhattisgarh	2000	1000
8.	Dadra Nagar Haveli	1000	600
9.	Daman & Diu	1000	600
10.	Delhi	6678	3339
11.	Goa	3062-11937*	3000-6000*
12.	Gujarat	3300	1700
13.	Haryana	7286-8429*	4215
14.	Himachal Pradesh	1750	900
15.	Jammu & Kashmir	600	340
16.	Jharkhand	1400	700
17.	Karnataka	5000	2500
18.	Kerala	2000	2000
19.	Lakshadweep	3000	2000
20.	Madhya Pradesh	7000	3500
21.	Maharashtra	2000	1000
22.	Manipur	100	50
23.	Meghalaya	Nil	Nil
24.	Odisha	1000	500
25.	Puducherry	600	300
26.	Punjab	2600	1300
27.	Rajasthan	1724-1736*	1065
28.	Sikkim	2225	1500
29.	Uttarakhand	3000	1500
30.	West Bengal	1300	1300
31.	Uttar Pradesh	1000	500
32.	Nagaland	Nil	Nil
33.	Mizoram	294-306*	150
34.	Tamil Nadu	6750 (that includes pay-2500, GP-500, & DA-3750)	4275 (that includes pay-1500, GP-400, & DA-2375)
35.	Telangana	10500	6000
36.	Tripura	2865	1924

* Depending on the qualification and/or number of years of service

Statement referred to in Part (b) of Lok Sabha Un-starred Question No.3392 to be answered on 12.07.2019 regarding “Facilities to Anganwadi Workers”

S.No	Name of the State/UT	Number of Anganwadi covered through ICDS-CAS Application (as on 30.06.2019)
1.	ANDAMAN & NICOBAR ISLANDS	1637
2.	ANDHRA PRADESH	55560
3.	BIHAR	25500
4.	CHANDIGARH	450
5.	CHHATTISGARH	10473
6.	DADRA & NAGAR HAVELI	303
7.	DAMAN & DIU	102
8.	HIMACHAL PRADESH	7591
9.	JHARKHAND	10701
10.	MADHYA PRADESH	27799
11.	MAHARASHTRA	106400
12.	MEGHALAYA	56
13.	MIZORAM	2169
14.	NAGALAND	3300
15.	PUDUCHERRY	836
16.	RAJASTHAN	18730
17.	SIKKIM	819
18.	TAMIL NADU	18573
19.	TELANGANA	10972
20.	UTTAR PRADESH	50537
21.	UTTARAKHAND	1534
		3,54,042